NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1053/(MAH)/2017 MA 334/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES:

Amar Remedies Ltd.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

Rohan B Agramal & Advocates for i/b MDP of Pordirers, The Appropriate

ORDER

MA 334/2017 in CP No.1053/ I&BP/NCLT/MB/MAH/2017

On the application filed by the Committee of Creditors for appointment of Insolvency Resolution professional, since Insolvency and Bankruptcy Board of India has confirmed the name of Insolvency Resolution Professional Mr. Anil Goel (IBBI/IPA-001/IP-P00118/2017-18/10253), this application is allowed appointing Mr. Anil Goel as Insolvency Resolution professional until further orders.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)